

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

**CP/21/63/2018
in
OA/21/293/2018**

Date of Order: 20/09/2018

BETWEEN

K. Madhuri,
W/o. D. Ravinder,
Aged about 37 years,
Occ: Gramin Dak Sevak Stamp Vendor,
O/o Sub Post Office, Parishram Bhavan,
Basheer Bagh, Hyderabad.

.... Applicant

AND

1. The Union of India rep. by its
Secretary,
Department of Posts,
Dak Bhavan, Sansad Marg,
New Delhi – 1.
2. B. Chandrasekhar,
The Chief Postmaster General,
Telangana Circle, Abids,
Hyderabad – 1.
3. B. Radhika Chakravarthy,
The Postmaster General,
Hyderabad City Region,
Hyderabad – 1.
4. H.R. Chandrasekhachar,
The Senior Superintendent of Post Offices,
Hyderabad City Division,
Hyderabad – 1.
5. G. Kiran Babu,
Gramin Dak Sevak Mail Carrier/ Packer,
Lingampally Sub Post Office,
Hyderabad.

..... Respondents

(Respondents No.1 & 5 are not necessary parties)

Counsel for the Applicant	...	Mr. B. Pavan Kumar
Counsel for the Respondents	...	Mr. K. Venkateswarlu, Addl. CGSC.
	...	Mr. ABLN Pavan Kumar (for R-5)

CORAM :

Hon'ble Mr. Justice R. Kantha Rao, Member (Judl.)
Hon'ble Mrs. Naini Jayaseelan, Member (Admn.)

ORAL ORDER
(Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

Learned counsel for the parties present.

2. Smt. Swarna, learned proxy counsel for the official respondents filed a copy of the order dated 28.8.2108 which shows that the order, in respect of which the Contempt Petition is filed, has been complied with. Hence, the Contempt Petition is closed.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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